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OA-680/98

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

counter or not
filed.
for further
orders.

Ratn
18/2 Bench

~~18/2~~

memo at 'A'
for withdrawal
of original application.
on memo.

Ratn
21/3 Bench

Free copy of
the order
dt. 9-3-99 may
be given to the
counsel for
both sides.

Ratn
15/3

Pratap
15-3-99
0

Received copy of
order dt. 9-3-99
on behalf of T. Rathi
Jadran 15/3
19/99

Recd copy
order dt. 9-3-99
for AK Bose
16-3-99

9-3-99

Shri T. Rathi, learned Counsel for the
petitioner has filed a memo seeking withdrawal
of this OA. with leave to approach the
Tribunal in future. Heard learned
Counsel on behalf of Shri T. Rathi for
the petitioner and Shri A.K. Bose, learned
Senior standing counsel. In view of memo
filed, the OA. is disposed of as withdrawn.

Pratap
15-3-99
Vice-Chairman
Member(1)